

(c) whether Government plans to involve Private Sector in the production of defence equipments and arms and ammunitions; and

(d) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) to (d) The Indian Army is holding a mix of vintage and current technology weapon systems. Replacement of ageing and obsolete arms and equipment is part of modernisation of the Armed Forces which is a continuous process based on threat perception, operational challenges, technological changes and available resources. The process is based on a 15 year Long Term Integrated Perspective Plan (LTIPP), five year Services Capital Acquisition Plan (SCAP) and Annual Acquisition Plan (AAP). Procurement of required equipment and weapon systems is carried out as per the AAP in accordance with the Defence Procurement Procedure.

The Government has taken several steps to promote participation of private sector in defence production. These measures, *inter-alia*, include promulgation of Defence Production Policy; opening up of the Defence Industry Sector with upto 100% participation for Indian Private Sector; the FDI policy provides for composite foreign investment upto 49% through Foreign Investment Promotion Board (FIPB) route and beyond 49% with the approval of Cabinet Committee on Security (CCS).

Deployment of armed forces personnel in disturbed areas

961. SHRI AVINASH PANDE: Will the Minister of DEFENCE be pleased to state:

(a) the number of armed forces and para-military personnel presently deployed in areas notified as “disturbed areas” under the Armed Forces (Special Powers) Act, 1958; and

(b) the area-wise breakup thereof?

THE MINISTER OF DEFENCE (SHRI MANOHAR PARRIKAR): (a) and (b) The deployment of armed forces and paramilitary personnel under Armed Forces (Special Powers) Act, 1958, is a dynamic process depending upon threat perception, prevailing security scenario and availability of forces.

The details of such deployment are secret in nature and as such disclosure of any information in this regard on the floor of the House is considered prejudicial to security of the country.